

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-210

IB-2354/ND/2019
New IA/4480/2020

IN THE MATTER OF:

Noble Cooperative Bank Ltd
Vs.
Jarvis Infratech Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 12.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Govind for RP
For the Respondent : Ms. Aakansha Singh for R-2

ORDER

In course of hearing, Ms. Aakansha Singh appeared on behalf of respondent no. 2 and submitted that she has recused herself from the proceedings of this case. Under such circumstances, list the case on 17.11.2020.

In the meantime, Ms. Aakansha is directed to communicate the next date of hearing to the respondent no. 2 and also inform him that he shall be present through VC on the next date of hearing.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)